

(d) and (e). Foreign assistance for any project is sought only after it is technically cleared and necessary finance for its execution provided in the Plan. The Revised Narmada Sagar Power Project Report is awaited from the Government of Madhya Pradesh.

Educational Facilities to Handicapped Children

1194. Shri S. C. Jha: Will the Minister of Social Welfare be pleased to state:

(a) whether any facilities were provided to educate the handicapped, specially the deaf and dumb children during the last three plans; and

(b) if so, the details thereof?

The Minister of State in the Department of Social Welfare (Shrimati Phulem Gaba): (a) Yes, Sir.

(b) Scholarships were awarded to handicapped students during the three plans as follows:-

Plan	Blind	Deaf	Orthopaedically Handicapped
I	20	1	
II	185	236	228
III	435	400	942
	640	646	1170

In addition, the following institutions were established by the Central Government:-

1. Model School for Blind Children, Dehra Dun. This is a Secondary school providing free board, lodging, clothing and tuition to approximately 70 boys and girls.

2. Model School for Mentally Retarded Children, New Delhi. This school provides educational facilities to about 111 mentally retarded children.

3. Training Centre for the Adult Deaf, Hyderabad. This Centre pro-

vides training in engineering and non-engineering occupations to about 60 deaf students.

4. National Library for the Blind, Dehra Dun: This library circulates braille books free of cost to nearly 600 braille readers throughout the country.

Income Tax due from Shri Haridas Mundhra

1195. Shri P. K. Ghosh:
Shri Kartik Oraon:

Will the Minister of Finance be pleased to state:

(a) the total arrears of income-tax recoverable from Shri Haridas Mundhra till this date; and

(b) the steps Government propose to take to realise the same?

The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai): (a) Rs. 3,12,29,131.

(b) All possible steps provided in the Act including attachment of all known assets have been taken to recover the arrears. The attachment of several assets has been challenged in various courts. The suits pending in the courts are being contested by the Government and every effort is being made to realise the arrears expeditiously.

Wage Freeze

1196. Shri K. Haldar: Will the Minister of Finance be pleased to state:

(a) whether Government are in favour of Wage Freeze in the existing political climate;

(b) if so, the measures proposed to be taken for maintaining price stability; and

(c) the exact level at which the 1989 prices are to be pegged?